## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 80/(MAH)/2015

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES:

Mr. Sanjay S. Parlikar & Anr.

V/s.

M/s. Ajit Scanning & Diagnostic Centre & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Rahed D. Ocak. Ar Ach. In Responded

Apurva Monwari Adv for Petitioners

Order CP No.80 /397-398/CLB/MB/MAH/2015

At the request of the parties, list this matter for hearing on 7.12.2016.

sd/-B.S.V.PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)